

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S FOOD AND BIOTECH ENGINEERS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Food and Biotech Engineers (India) Private Limited
2.	Date of incorporation of corporate debtor	15.09.1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210DL1999PTC101572
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO.41, FLAT NO.C-2, SECOND FLOOR, TAJPUR ROAD MOLARBAND EXTENSION, NEAR COSMOS SCHOOL(BADARPUR), NEW DELHI, Delhi, India, 110044
6.	Insolvency commencement date in respect of corporate debtor	16.10.2023
7.	Estimated date of closure of insolvency resolution process	13.04.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Atolia, IBBI/IPA-001/IP-P-01988/2020-2021/13127
9.	Address and e-mail of the interim resolution professional, as registered with the Board	889, Mahaveer Nagar First, Near Durgapura Railway Station, Tonk Road, Jaipur- 302018, ajay@srgoyal.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. Ajay Kumar Atolia C/o Osrik Resolution Private Limited, 908, 9th Floor, D Mall, Netaji Subhash Place, Pitampura, New Delhi-110034 cirp.foodandbiotech@gmail.com
11.	Last date for submission of claims	30.10.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Food and Biotech Engineers (India) Private Limited on 16.10.2023.



The creditors of M/s. Food and Biotech Engineers (India) Private Limited, are hereby called upon to submit their claims with proof on or before 30.10.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. [NOT APPLICABLE]

Submission of false or misleading proofs of claim shall attract penalties.

Ajay
sd/-

Mr. Ajay Kumar Atolia
Interim Resolution Professional
M/s. Food and Biotech Engineers (India) Private Limited
IBBI Registration No. IBBI/IPA-001/IP-P-01988/2020-2021/13127
(Authorization for Assignment valid till 03.07.2024)

Regd. Address: 889, Mahaveer Nagar First, Near Durgapura Railway Station, Tonk Road,
Jaipur- 302018

Communication Address: Osrik Resolution Private Limited, 908, 9th Floor, D Mall, Netaji
Subhash Place, Pitampura, New Delhi-110034
Email: cirp.foodandbiotech@gmail.com

Place: Delhi
Date: 18.10.2023

